

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/994/IB/2020  
IN  
PETITION NUMBER : IBA/210/2019  
NAME OF THE PETITIONER : CS Satyadevi Alamuri (RP) M/S L.S.P Agro Ltd.  
NAME OF THE RESPONDENTS : Kotak Mahindra Bank Ltd & 3 others  
UNDER SECTION : Sec 60 (5) of IBC, 2016

**ORDER**

Learned Counsel Mr. Ramasamy Meyyappan for the Applicant is present.

The Applicant Counsel is permitted to file physical copy of memo along with the order passed by the Hon'ble NCLAT in the Registry, since these matters are very old matters.

The Ld. Counsel for the Applicant expresses his inability to access e-filing to file it by way of e-filing. Therefore, the Applicant Counsel is permitted to file physical copy in the Registry during the office hours.

List the matter on **27.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)